

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 118
(IB)-1456/(ND)/2018**

Under Section: 9 of IBC.

In the matter of:

Jatalia Global Ventures Ltd.

....Applicant

Vs.

Gokul Exim Pvt. Ltd.

....Respondent

Order delivered on 16.12.2019

CORAM

**CH. MOHD. SHARIEF TARIQ,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant : Mr. Aditya Sharma, Adv.

Mr. Gautam Sharma, Adv.

For the Respondent : Mr. Vaibhav Jain, Adv.

ORDER

As per the order of the bench, matter adjourned to
18.12.2019 due to paucity of time.

**(ASIM KUMAR PAL)
COURT OFFICER**

Deepak